

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6558  
ANSWERED ON:07.05.2013  
PATENTS FOR GENE  
Gandhi Shri Feroze Varun

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is aware of an American company, called Monsanto taking out patents for a gene that can be found in an Indian melon;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) Yes, Madam.

(b) & (c): The issue of taking action against the Company on the Intellectual Property rights granted in other countries comes under the purview of the National Biodiversity Authority (NBA) with Union Ministry of Environment and Forests, Government of India.

Currently, NBA is pursuing this matter to file cases against the alleged violators.